

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

TP 98 of 2019 [CP(IB) 501 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Shobhit Ram Shah & Ors
v/s
Sai Prakash Properties Ddevelopment
Ltd
Section 7 IBC of 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

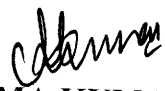
ORDER
(through video conferencing)

Ms. Natasha Dhruvan Shah, advocate, appeared on behalf of the Petitioner.

None appeared on behalf of Respondent.

List the matter on 03.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 25th day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL